

आयकर अपीलीय अधिकरण 'ए' न्यग्रपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH, CHENNAI

मजनीय श्री मनोज कुमर अग्रवाल, लेखक सदस्य एवं
मजनीय श्री मनु कुमर गिरि, न्यायिक सदस्य के समक्ष।
BEFORE HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM
AND HON'BLE SHRI MANU KUMAR GIRI, JM

आयकर अपीलसं./ ITA No.145 /Chny/2018
(निर्धारणवर्ष / Assessment Year: 2014-15)

ITO Corporate Ward-6(4), Chennai.	बनाम/ Vs.	M/s Shuavana Developers P.Ltd. Trimex Towers, No.1, Subbaraya Avenue, C.P.Ramaswamy Road, Alwarpet, Chennai-600 018.
स्थायी लेखासं./जी आइ आर सं./PAN/GIR No. AAMCS-2274-F		
(पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Corrigendum

In the aforesaid Tribunal order dated 03-07-2024 in ITA No. 145/Chny/2018, pursuant to revised Form 36 filed by the Department, correction is carried out in the cause title, which is to be read as under:- .

DCIT Central Circle-1(3), Chennai.	बनाम / Vs.	M/s Trimex Industries Private Limited, <i>[Formerly known as M/s. Shuavana Developers Pvt.Ltd.</i> No.1, Subbaraya Avenue, C.P.Ramaswamy Road, Alwarpet, Chennai-600 018.
स्थायी लेखासं./जी आइ आर सं./PAN/GIR No. AABCT-0212-F		
(पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Sd/-
(MANU KUMAR GIRI)
न्यायिक सदस्य / JUDICIAL MEMBER

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई Chennai; दिनांक Dated : 03-07-2024
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आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT Chennai.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF